

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

For the attention of the stakeholders of
M/s. Arm Winsys Tech Private Limited

Sr.No	PARTICULARS	Details
1.	Name of the corporate debtor	M/s Arm Winsys Tech Private Limited
2.	Date of incorporation of corporate debtor	01-06-2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kanpur, Uttar Pradesh
4.	Corporate identity number / Limited Liability identification number of corporate debtor	U20290UP2010PTC075303
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: B-27, Second and Third Floor, Sector-64, Noida, Gautam Budh Nagar U.P. 201301 Principal Office: GI-547, RIICO Industrial Area, Khushkhera, Bhiwadi, Rajasthan
6.	Date of Closure of Insolvency Resolution Process	01-08-2021
7.	Liquidation Commencement date of corporate debtor	16-03-2022
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Deepak Kumar Garg, IBBI/IPA-002/IP-N-00796/2019-20 /12560
9.	Address and e-mail of the liquidator, as registered with the Board	Shanti Niketan, Tibra Road, Street No. 4, Modinagar-201204, Distt. Ghaziabad Email ID: deepakgarg07@rediffmail.com
10.	Address and email to be used for correspondence with the liquidator	411, 4 th Floor, Essel House, Asaf Ali Road, New Delhi-110002 Email ID: irp.armwinsys@gmail.com
11.	Last Date of Submission of claim	15-04-2022

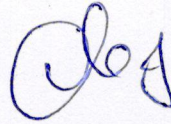
Notice is hereby given that the National Company Law Tribunal, Allahabad has ordered the commencement of a liquidation of M/s. Arm Winsys Tech Private Limited vide its order on 16-03-2022.

The stakeholder of M/s. Arm Winsys Tech Private Limited, are hereby called upon to submit their claims with proof on or before 15-04-2022 to the liquidator at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



Date : 24.03.2022

Place : New Delhi

Deepak Kumar Garg

Liquidator in the Matter of Arm Winsys Tech Pvt. Ltd.

Regn. No-IBBI/PA-02/IP-N00796/2019-20/12560